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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-11-2018

PRESENT: Ch. MOHD SHARIEF TARIQ, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
①	For T. K. Bhaskar Keerthi Krishna	Counsel for Petitioners	
②	JERIN ADHER SOHAN. FOR. HARISHANKER MANI	Counsel for Respondents;	

ORDER

Counsel for both the parties are present. Counsel for the Respondent is directed to file reply to the main CP. Counsel for the Petitioner is directed to file reply to Section 8 application within two weeks. Thereafter, the Petitioner shall file rejoinder, if any, within one week. Matter is posted for arguments in relation to Sec. 8 application. Put up on 17.12.2018.


(S.VIJAYARAGHAVAN)
Member (Technical)


(CH. MOHD SHARIEF TARIQ)
Member (Judicial)